### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3319

### TO BE ANSWERED ON THE 16<sup>TH</sup> MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

### **RATION MONEY ALLOWANCE TO PARAMILITARY FORCES**

### 3319. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Gazetted officers in CRPF are being given Ration Money Allowance (RMA) and if so, the details thereof;

(b) whether Gazetted officers in other paramilitary forces such as Indo-Tibetan Border Police (ITBP) are also being given RMA;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to give RMA to all Gazetted officers of other paramilitary forces on the basis of parity with gazetted officers of CRPF; and

(e) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): All Gazetted officers upto the rank of Commandant in all Central

Armed Police Forces (CAPFs), including Central Reserve Police Force

(CRPF), are entitled to Ration Money Allowance (RMA) with effect from

01.09.1998, subject to certain conditions, including the condition related

to place of posting/deployment. Based on the Order of Hon'ble Delhi High

Court dated 10/04/2019 in Writ Petition (C) No.4151/2015, RMA has been extended to Gazetted Officers of CRPF upto the rank of Commandant irrespective of their place of posting/deployment. Consequent upon the Order of Hon'ble Delhi High Court, proposals have been received from BSF, SSB and ITBP for grant of RMA to all Gazetted Officers upto the rank of Commandant irrespective of their place of posting/deployment.

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